GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1923
ANSWERED ON:08.03.2011
PENDING APPLICATION OF FREEDOM FIGHTERS
Ajmal Shri Badruddin;Gowda Shri D.V. Sadananda;Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to clear pending applications/ claims of freedom fighters pension;
- (b) if so, the details thereof;
- (c) whether any inter-ministerial arrangement has been worked out in this regard and such cases are proposed to be transferred to some other Ministry;
- (d) if so, the details thereof alongwith the name of the Ministry which would look after such matter; and
- (e) the time by which such applications/ claims are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a) & (b): Receipt & disposal of applications for grant of freedom fighters' pension is a continuous process and cases complete in all respects and recommended by the State Government are duly considered. For cases relating to Hyderabad Liberation Movement, there is a Screening Committee of Eminent Freedom Fighters which scrutinizes the claims of Border Camps recommended by the State Governments. This Committee meets at regular intervals.
- (c): No Madam.
- (d) & (e): Does not arise.